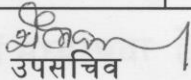


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 23.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Rajendra Dadich , Advocate	S.B.Civil Misc.Tr.Pet.No.43/ 2016, Smt.Rekha @ Kesu V/s Lokesh Kumar Soni	Mr.Rakesh Arora	Mr.M.S.Sheikh

**CAUSE LIST 25.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Dr.Manjula Choudhary , Advocate	D.B.Civil Misc.Appeal No. 1783/2014,Vidhadhar V/s Pratibha	Mr.Hemant Shrimali & Himansu Shrimali	Mr.Mr.SDN Bhatt & Aksay Dave

  
 उपसचिव  
 राज.राज्य विधिक सेवा प्राधिकरण ,  
 जोधपुर

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**“ Help The Neady -- Timely Help May Create History ”**